

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

Schedule of the two day Workshop on – Cyber Law & Electronic Evidence

6th & 7th OCTOBER, 2017

DAY ONE: 6th OCTOBER, 2017 (Friday)

SESSIONS	TIME	
I	10.15 am to 10.30 am	Inaugural session – By Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P., Jabalpur & Shri Sanjeev Kalgaonkar, Director In-charge, MPSJA <i>(Followed by group photograph)</i>
II	10.30 am to 11.45 am	Working of Computer and Networking – By Dr. Deepak Raj Rao G. Associate Professor, Computer Forensics, NICFS, New Delhi
<i>TEA BREAK (11.45 a.m. to 12 noon)</i>		
III	12.00 noon to 1.15 p.m.	Understanding Internet and Web forensics – By Dr. Deepak Raj Rao G. Associate Professor, Computer Forensics, NICFS, New Delhi
<i>LUNCH BREAK (1.15 p.m. to 2.15 p.m.)</i>		
IV	2.15 p.m. to 3.45 p.m.	Investigation in Cyber - Crime & Case Studies – By Shri Sudeep Goenka, AIG, Cyber Cell, Bhopal
<i>TEA BREAK (3.45 p.m. to 4.00 p.m.)</i>		
V	4.00 p.m. to 5.30 p.m.	Demonstration & Hands - on exercise on Digital Forensic Tools – By Shri Yashpal Singh, Civil Judge Class-II, Berasia, District Bhopal <i>(to be held at Computer lab, second floor, old building)</i>

DAY TWO : 7th OCTOBER, 2017 (Saturday)		
I	10.00 am to 11.30 am	Mobile Forensics and Networking – By Dr. Manish Shukla, Addl. General Manager & Principal, BSNL, RTTC, Nagpur
<i>TEA BREAK (11.30 am to 11.45 a.m.)</i>		
II	11.45 am to 1.00 pm	Admissibility of Electronic Evidence – By Shri Vidhan Maheshwari, Assistant Director, MPSJA
<i>LUNCH BREAK (1.00 p.m. to 2.00 p.m.)</i>		
III	2.00 pm to 3.15 pm	Recording of Electronic Evidence, Probative value and allied issues – By Shri Yashpal Singh, Civil Judge Class-II, Bairasia, District Bhopal
<i>TEA BREAK (3.15 p.m. to 3.30 p.m.)</i>		
IV	3.30 pm to 4.45 pm	Presentation on (20 Minutes each): (i) Important definitions under the I.T. Act, 2000 – By Shri Mohd. Niyamat Husen Rajvi, CJ CL II, Badnagar, District Ujjain) (ii) Offences under the I.T. Act, 2000 – By Shri Zakir Hussien, II ADJ, Jora, District Morena (iii) Miscellaneous provisions under the I.T. Act, 2000 – By Shri Parth Shankar Mishra, CJ CL II, Bhopal Moderated by – Shri Awdhesh Kumar Gupta, Addl. Director, MPSJA Shri Yashpal Singh, Civil Judge Class-II, Bairasia, District Bhopal & Shri Vidhan Maheshwari, Assistant Director, MPSJA
V	4.45 pm onwards	Open interactive session (Followed by Valedictory Session) – By Officers of the Academy

- Note:*
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE